

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5005
TO BE ANSWERED ON THE 16TH DECEMBER, 2016

REINSTATEMENT OF NAVAL PERSONNEL

5005. SHRI B. SENGUTTUVAN:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of naval service personnel dismissed from service in the past three years for reason of espionage or for divulging classified information to unauthorised persons;
- (b) whether these naval personnel were proceeded against in a criminal trial or in a court martial and if so, the details thereof; and
- (c) whether the large percentage of these naval personnel dismissed on charges of espionage have been ordered to be reinstated by the higher judiciary and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा मंत्री

(डा. सुभाष भामरे)

(a) No Naval service personnel were dismissed from service in the past three years for reason of espionage or for divulging classified information to unauthorized persons.

(b) & (c): Do not arise.
